

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4
ANSWERED ON:08.08.2012
INTRODUCTION OF ONE INDIA LICENCE
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the One India Licence could reduce competition and pose serious implementation challenges for telecom industry;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (c) As per Telecom Regulatory Authority of India (TRAI) recommendations on Unified Licence (UL), the national level licence shall continue to be administered at service area level. In view of this, the question of reduction in competition and serious implementation issues may not arise. The recommendations of TRAI are under consideration of Government.